

Shri Bhagwat Jha Azad: What are the sources from which such increases are expected by Government?

Shri A. C. Guha: If he looks into the figures, he will find that in regard to import tariffs, there has hardly been any decrease. Only in respect of export duty there has been a considerable decrease. I think if our export trade shows some improvement—we expect it to be so—we may make up the deficiency to a certain extent.

INDIAN SOLDIERS', SAILORS' AND AIRMEN'S BOARD

*2198. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) the number of decrees of land rewards for gallantry who could not take possession of the land awarded to them owing to partition; and

(b) how many of these have been given compensation from the Indian Soldiers', Sailors' and Airmen's Board Fund during 1953?

The Deputy Minister of Defence (Sardar Majithia): (a) 233.

(b) None.

Sardar Hukam Singh: Which were the States from which these decrees came and whether those States have agreed to make up their contribution so as to make the compensation figure a decent one?

Sardar Majithia: These decrees came mostly from West Punjab, and the Punjab Government did make a certain figure which was Rs. 5,000 per square. The Central Government did approach the Punjab Government to increase this figure to about Rs. 7,000 and also came out with the incentive that they would give them Rs. 5 lakhs, provided the Punjab Government agreed to bear the balance of expenditure. But after careful consideration, the Punjab Government came to the conclusion that Rs. 5,000 per square was quite adequate, and as the other States in India had also stuck to that figure, there was no question of any increase.

Sardar Hukam Singh: May I know whether the decrees shall have to accept this amount in lieu of one rectangle or square of land or whether they have a choice and the Government propose to give them some land in lieu of it?

Sardar Majithia: Unfortunately, there is not enough land to be allotted to these decrees, as the hon. Member knows, the question of paucity of land is already looming large in the States and therefore it only has to be compensation.

Sardar Hukam Singh: What is the cause of the delay? Are there any special reasons why these decrees have not been able to get this amount which was fixed for them?

Sardar Majithia: Yes. The records are kept by the State and West Pakistan has been approached not once but so many times to give us the correct data about these decrees. Unfortunately, we have not received any reply so far, and hence the delay.

Sardar Hukam Singh: When was the latest communication addressed to Pakistan, and if the delay still continues, what action is proposed to be taken?

Sardar Majithia: I have not got the exact date, but I know that we have issued about three or four reminders. About forcing them to take action on it, I am afraid that is not within my power. We have to go on approaching them, and we can only take action after we have received the records from them.

NATIONAL SAMPLE SURVEY

*2199. **Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that though 5 rounds of field operations were completed by April, 1953 by the National Sample Survey, reports on two rounds only have been published till December, 1953; and

(b) when Government expect to publish the reports on the other rounds?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir,

(b) Tables with notes on the third round are in the Press and will be published very shortly. The tabulation of the fourth round is expected to be completed by the end of May and its publication by August 1954. Results of data collected in the fifth as well as the sixth rounds are under tabulation and the results are likely to be published before the end of the year.

Shri Morarka: May I know whether it is a fact that figures relating to the period ending June 1951 were not available to the public till March 1954, i.e. till after 33 months, and figures after June 1951 are not available to the public even today?

Shri B. R. Bhagat: There has been some delay in the tabulation and analysis of the figures and their publication. But it was due to the shortage of machines and skilled personnel in the initial stages as also of adequate number of top experts capable of preparing reports and analysing the tabulated material. These deficiencies are being progressively removed. I may add that during this period, the Institute has also had to process a number of other reports like data for the Taxation Inquiry Commission, for the Press Commission and others. As these reports were wanted very urgently, they had to be given priority over the publication of the normal national sample survey reports.

Shri Morarka: Is it not a fact that this inordinate delay nullifies the very utility of collecting the data—if they are made available to the public after 33 months and 36 months?

Shri B. R. Bhagat: I do not agree with the view expressed by the hon. Member, but I think during this year the National Sample Survey is going to publish most of its results in the various rounds. The third round is going to be published very shortly, as

I stated. Results of the fourth round are to be published in June 1954, and those of the fifth and sixth rounds by May and August of this year. Also, Sir,—these are tables with notes—we are also going to publish the second general report by the end of this year. So there would be a very comprehensive report giving up-to-date data published by the end of the current year.

Mr. Speaker: Mr. Bansal.

Shri K. C. Sodhia: Have the defects pointed out by the National Sample Survey....

Mr. Speaker: I have called Mr. Bansal.

Shri Bansal: May I know the manner in which the conclusions arrived at by the National Sample Survey are utilised by the National Income Unit. Is it a fact that the National Sample Survey came to the conclusion that the food production in the country was actually 25 per cent. higher than what was estimated so far, and if so, in what manner that has reflected on our national income? Also, is it a fact that the Chairman of both the National Sample Survey and the National Income Unit is the same person?

Shri B. R. Bhagat: Yes, the Chairman is the same person. As regards the data provided by the National Sample Survey which were used by the National Income Unit, I think I have given the information in reply to a previous question last week or some ten days back wherein I had stated that very little data were used by the National Income Unit, firstly because, they did not give any direction to the National Sample Survey as to the manner in which and the methods by which data were to be collected. Therefore, they made use of it so far as the manufacture and the production data were concerned, but as regards consumption and other data, they did not make any use of them. As regards the question whether they over-estimated the production by 25 per cent., my answer is 'yes'; they also over-estimated consumption by 25 per cent.—both.